

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

I.A.No.2 in WRIT PETITION (CIVIL) NO(s).390 OF 2012

MD.ANSAR & ORS

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.
(For extension of time)

Respondent(s)

WITH CONMT. PET.(C)NO.137/2014 IN W.P.(C)NO.390/2012

Date: 03/02/2014 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIL R. DAVE
HON'BLE MR. JUSTICE JAGDISH SINGH KHEHAR

For Petitioner(s) Mr. M.S. Bakshi,Adv.
 Mr. L.S. Bakshi,Adv.
 Mr. Ashutosh Garg,Adv.(Not present)

For Respondent(s) Mr. J.S. Attri,Sr.Adv.
 Mr. Baldev Attrey,Adv.
 Mr. Sukhbir Bajwa,Adv.
 Mr. Priyank Bharihoke,Adv.
 Mr. Shreekant N. Terdal,Adv.(Not present)

UPON hearing counsel the Court made the following
O R D E R

Time is extended upto 30th June, 2014.
I.A. No.2 is allowed accordingly.
List on 11th July, 2014.

| (Sarita Purohit)
| Court Master

| | (Sneh Bala Mehra)
| | Assistant Registrar

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